

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

103. IA/1427/2024 IN C.P. (IB)/987(MB)2020

IN THE MATTER OF

Suraksha Asset Reconstruction Ltd.

VS

Sapphire Land Development Private Limited

Section 7 of the Insolvency & Bankruptcy Code, 2016

Order Delivered on 19.04.2024

CORAM:

MS. REETA KOHLI
MEMBER (J)

MS. ANU JAGMOHAN SINGH
MEMBER (T)

Appearance through VC/Physical/Hybrid Mode:

For the Applicant: Ms. Abha Patel (PH)

For the Respondent:

ORDER

I.A. 1427/2024

The Ld. Counsel for the applicant prays for short adjournment. Allowed as prayed for. Adjourned to **23.04.2024**.

Sd/-
ANU JAGMOHAN SINGH
Member (Technical)
Shubham

Sd/-
REETA KOHLI
Member (Judicial)